

HIGH COURT OF CHHATTISGARH, BILASPUR

NOTIFICATION

No. 345 / Checker
III -6-2/2007 (Pt.-I)

Bilaspur, Dated 07 January, 2025

In exercise of the powers Conferred under clause (b) of sub-section (1) of Section 283 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the High Court of Chhattisgarh hereby specially empowers the following Judicial Magistrate First Class to try in a summary way all or any of the offences specified in the said Section:-

| Sl. No. | Name of the Judicial Magistrate First Class | Present place of posting | Civil District |
|---------|---|--------------------------|----------------|
| 1 | Ku. Shoa Mansoor, J.M.F.C., Bilaspur | Bilaspur | Bilaspur |
| 2 | Ku. Kanchi Agrawal, J.M.F.C., Bilaspur | Bilaspur | |
| 3 | Ku. Shweta Awasthi, J.M.F.C. Bilaspur | Bilaspur | |
| 4 | Shri Dhruvraj Gwal, J.M.F.C. Sarangarh | Sarangarh | Raigarh |

BY ORDER OF THE HIGH COURT


(K. Vinod Kujur)
Registrar General

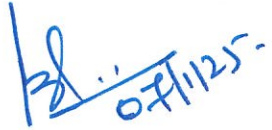
Endt. No. 346 / Checker
III -6-1/2007 (Pt.I)

Bilaspur, Dated 07 January, 2025

- 1) Reader to Registrar General, High Court of Chhattisgarh, Bilaspur, *for information.*
- 2) P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur *for information.*
- 3) Registrar (Vigilance/ I. & E/Judicial/Selection & Appointment/CPC), High Court of Chhattisgarh, Bilaspur *for information.*
- 4) The Principal District and Sessions Judge, **Bilaspur/Raigarh** *for information and necessary action.*
- 5) The Joint Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, *for information.*
- 6) The Additional Registrar (Judicial/ Classification/Administration/ D.E.& E./ Confidential), High Court of Chhattisgarh, Bilaspur, *for information.*
- 7) Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur *for information.*
- 8) The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur *for information.*

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- 9) *The Budget Officer, High Court of Chhattisgarh, Bilaspur for information.*
- 10) *The Controller, Government Regional Press, Rajnandgaon for publication in the next issue of the Rajpatra.*
- 11) *(1) Ku. Shoa Mansoor, J.M.F.C., Bilaspur, (2) Ku. Kanchi Agrawal, J.M.F.C., Bilaspur, (3) Ku. Shweta Awasthi, J.M.F.C., Bilaspur and (4) Shri Dhruvraj Gwal, J.M.F.C. Sarangarh for information & necessary action.*
- 12) *The Court Manager, High Court of Chhattisgarh, Bilaspur for information*
- 13) *Incharge, NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official web-site to this High Court.*


(K. Vinod Kujur)
Registrar General